

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6269/2015

STATE OF UTTAR PRADESH THR. PRINCIPAL SECRETARY, HOME DEPARTMENT
Petitioner(s)

VERSUS

HOSHIYAR SINGH Respondent(s)
(with appln. (s) for exemption from filing O.T.)

WITH

SLP(Crl) No. 6868/2015

(With (With appln.(s) for c/delay in refiling SLP and appln.(s) for exemption from filing O.T. and Office Report)

Date : 16/08/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ardhendumauli Kumar Prasad, Adv.
Apoorv Kurup, Adv.

For Respondent(s)

Mr Mohit Singh, Adv.
Mr. Sudhir Naagar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(CRL.) NO.6269/2015

Counter affidavit has been filed.

SLP(CRL.) NO.6868/2015

Ld. Counsel for the petitioner to take fresh steps to effect service on respondent No.1 within two weeks time. Notice thereafter be issued through the standing counsel.

Respondent no.2 is granted four weeks time for filing counter affidavit.

List again on 24.10.2016.

(PAWAN DEV KOTWAL)
Registrar